after the special train had left Madras Central; and

fc) the offic Bis responsible for this negligence resulting in loss of money to the Railways and lack of information to the passengers and the action that has been taken in the matter?

## THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) Yes.

(b) The belated publication of the advertisement in the Indian Express was an error (n the part of the newspaper.

(c) No Railvay official is responsible as the ac vertisement wa-s issued to the newspa set- in time. No loss of money was ii volved in this case for the Railways ;.s no payment was made for the belated advertisement and sufficient advance publicity had been made regarding the special train on all India Radio and other newspapers. ^

## PERFORMANCE OF PROJECTS UNDER THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND NTERNAL TRADE

1509. SHR MOHAN LAL GAUTAM: Will tl e Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

a) the iital cost of each pro ject, under hi Ministry according to project repoi s and the actual cost incurred;

(b) the estimated time and the actual time taken in the completion of each project;

(c) the estimated and the actual level of production during the last 3 years;

(d) the estimated and the actual cost per unit of each project at pre sent;

ie) the estimated and the actual number of ptrsons employed in each project durinj the last 3 years; 1244 RS—4.

(f) whether there are some extra persons or equipment in the projects to achieve the present level of production; and

(g) if so, what steps are being taken to achieve the present level of production without employing extra persons or instaling extra equipment?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DE-VELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA); (a) to (g). A statement is attached.

[See Appendix LXXIII, Annexing No. 70].

## देश में भिखमंगे

1510. श्री निरंजन वर्माः क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्यासरकार ने देश में भिखमंगों की संख्या का कोई ग्रांकलन किया है ;

(ख) यदिहां, तो सव से अधिक भिखमंगेकिस राज्य में हैं; और

(ग) सरकार ढारा भिक्षावृत्ति को समाप्त करने के लिए क्या कदम उठाये गये हैं ?

## **BEGGARS IN THE COUNTRY**

1510. SHRI NIRANJAN VARMA: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether the Government of India have made any assessment about the number of beggars in the country;

(b) if so, which State has the largest number of beggars; and

(c) what steps have been taken by Government to eradicate beggary?!

विधि मंत्रालय तथा समाज कल्याण विभाग में राज्य मंत्री (श्री जगन्नाथ राव):

+[ ] English translation.